

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2003(Pt.)/3159/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati the 11th April, 2023.

Sub:- **Casual leave.**

Ref:- Your letter Dated 10.04.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.04.2023**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003(Pt.)/3160/A, dated 11/04/23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
A